

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA NO. 641 OF 2023****IN THE MATTER OF:****SUMAN CHAUHAN****....APPLICANT****VERSUS****STATE OF U.P. & ORS.****...RESPONDENT(s)****INDEX**

S.NO.	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 7 IN COMPLIANCE OF THE ORDER DT. 01.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPY OF THE GOVERNMENT ORDER DT. 21.12.2024 ANNEXED HEREWITH AS ANNEXURE R-1.	

3.	COPY OF THE LIST OF COORDNATES OF THE CONCERNED AREA ANNEXED HEREWITH AS ANNEXURE R-2	
4.	COPY OF PHOTOGRAPHS OF THE PILLARS ANNEXED HEREWITH AS ANNEXURE R-3	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com | 9639286572

Date: 18.02.2026

Place: NOIDA

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 641 OF 2023**

IN THE MATTER OF:

SUMAN CHAUHAN

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

**COMPLAINCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 7 IN
COMPLIANCE OF THE ORDER DT. 01.12.2025 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI**

I, Binod Kumar Singh, aged about 46 years, S/o Shri Hiranman Singh, presently posted as Executive Engineer, Irrigation and Water Resource Department, U.P., do hereby solemnly affirm and state on oath as under:

1. That I, the deponent in official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.



12 FEB 2026

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

3. That the present matter, the applicants have alleged failure of the respondent's authority in taking preventive measures to control entry of flood water of river Yamuna in their properties, therefore, incidental issue of raising construction on flood plain of river Yamuna arose.

4. That the above-captioned matter was last listed for hearing on 01.12.2025, wherein the Hon'ble Tribunal directed as under:

"5. Learned Counsel appearing for State of UP also seeks four weeks' time to place on record the status of demarcation of flood plain of river Yamuna in the area concerned where these constructions have been raised in terms of River Ganga (Rejuvenation, Protection And Management) Authorities Order 2016"



1 2 FEB 2026

II. STATUS OF DEMARCATION IN DISTRICT GAUTAM BUDDH NAGAR

5. That it is most respectfully submitted that with regard to the demarcation of the floodplain zone of the Yamuna River, the Government of Uttar Pradesh, vide Government Order dated 21.12.2024, in compliance with the directions of the Hon'ble National Green Tribunal, New Delhi, passed in O.A. No. 673/2018 (Jacob Koshy vs. Union of India & Ors.) and O.A. No. 316/2022 (Dr. Sharad Gupta vs. State of Uttar Pradesh), has declared the Floodplain Zone of the Yamuna River for its critical reach "***from Asgarpur to Etawah and from Shahpur to Prayagraj,***" based on the 100 year return period of floods on the basis of the 1 mtr Contour data.

A Copy of the Government Order dt. 21.12.2024 is annexed herewith as **ANNEXURE R-1.**

6. That the Central Water Commission, New Delhi, in compliance with the Hon'ble Tribunal's order dated 11.09.2024 in ***O.A. No. 673/2018 Jacob Koshy vs. Union of India & Others and O.A. No. 316/2022 Dr. Sharad Gupta vs. State of Uttar Pradesh,*** provided the geographical coordinates (Latitude & Longitude) of the floodplain zone for the stretch in District Gautam Buddh Nagar including the area concerned in the present matter



2 FEB 2026

through its communications dated 21.11.2024 and 30.11.2024, along with the final report. Based on the said coordinates, ground verification was completed by the respective divisions of the Irrigation and Water Resources Department by 05.12.2024.

Copy of the list of coordinates of the concerned area have been annexed herewith as **ANNEXURE R-2**.

7. Pursuant thereto, and as directed by the Hon'ble NGT, the Irrigation and Water Resources Department, Government of U.P., has installed demarcation pillars in the Gautam Buddh Nagar District on the ground to physically mark the floodplain zone, in accordance with the latitude and longitude data provided by the Central Water Commission. The said physical demarcation has been undertaken in conformity with the Ganga Rejuvenation Order, 2016, based on the 100 year return period on the basis of 1 mtr contour data.

Copy of the photographs of the pillars installed is annexed herewith as **ANNEXURE R-3**.

8. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



12 FEB 2026


DEPONENT

VERIFICATION

Verified at 12 FEB 2026 on this 12 day of February, 2025, that the contents of the above affidavit from paragraphs 1 to 8 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT



ATTESTED

Notary Public, Delhi

12 FEB 2026

संख्या- 180/आठ-3-2025

महत्वपूर्ण

संख्या-685/2024/45 एन0जी0टी0 /2024-27-सिं0-4-11(रिट)(एन0जी0टी0) /2019

प्रेषक.

श्री0 अरविन्द कुमार चौंसिया,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

1. अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास विभाग,
उ0प्र0 शासन।
2. अपर मुख्य सचिव/प्रमुख सचिव,
राजस्व विभाग,
उ0प्र0 शासन।

2. अपर मुख्य सचिव/प्रमुख सचिव,
आवास एवं शहरी नियोजन विभाग,
उ0प्र0,शासन।
4. प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ0प्र0,लखनऊ।

(पी० गुरुप्रसाद)

प्रमुख सचिव,

आवास एवं शहरी नियोजन विभाग,

उत्तर प्रदेश शासन जल संसाधन अनुभाग-4

लखनऊ: दिनांक: 21 दिसम्बर, 2024

विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ0ए0 सं0-673/2018 ओ०ए० संख्या- 673/2018 जैकब कोसी बनाम यूनियन ऑफ़ इंडिया व अन्य (निस्तारित) एवं ओ0ए0 सं0-316/2022 डा.शरद गुप्ता बनाम उत्तर प्रदेश राज्य में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11-9-2024 के अनुपालन में केन्द्रीय जल आयोग द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समस्त प्रस्तुत रिपोर्ट के क्रियान्वयन के क्रम में यमुना नदी के फ्लड प्लेन जोन घोषित किये जाने के सम्बन्ध में।

(संजय सिंह)

निजी सचिव, केपी-टी

सचिव, सचिवालय,

आवास एवं शहरी नियोजन विभाग,

उ०प्र० शासन।

विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० संख्या- 673/2018 जैकब कोसी बनाम यूनियन ऑफ़ इंडिया व अन्य (निस्तारित) एवं ओ0ए0 सं0-316/2022 डा.शरद गुप्ता बनाम उत्तर प्रदेश राज्य में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11-9-2024 एवं मुख्य अभियन्ता (जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ०प्र० के पत्र दिनांक 11-12-2024 का कृपया सन्दर्भ ग्रहण करनेका कष्ट करें, जिसके द्वारा यमुना नदी के क्रिटीकल रीच 'असगरपुर से इटावा एवं शाहपुर से प्रयागराज' तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु अधिसूचना निर्गत किये जाने के सम्बन्ध में

उपलब्ध कराया गया है।

(राजेश कुमार राय)

विशेष सचिव

आवास एवं शहरी नियोजन विभाग,

उ०प्र० शासन।

मा. राष्ट्रीय हरित अधिकरण नई दिल्ली में ओ०ए० संख्या- 673/2018 में यमुना नदी के क्रिटीकल रीच "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फ्लड प्लेन जोन के चिन्हांकन के निर्देश दिये गये हैं। पुनः ओ०ए० संख्या-316/2022 में पारित आदेश दिनांक 11.09.2024 के अन्तर्गत यमुना नदी के क्रिटीकल रीच "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फ्लड प्लेन जोन के चिन्हांकन की रिपोर्ट केन्द्रीय जल आयोग नई दिल्ली को दिनांक 30.11.2024 तक मा0 राष्ट्रीय हरित अधिकरण नई

40/591/मह01
22/12/25

8/12/24
22/12/25

दिल्ली में प्रस्तुत करते हुए सिंचाई एवं जल संसाधन विभाग उ०प्र० को दिनांक 21.12.2024 तक गजट नोटिफिकेशन जारी करने हेतु निर्देश दिये गये हैं।

3. तत्काल में केन्द्रीय जल आयोग नई दिल्ली द्वारा यमुना नदी के रीच "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फ्लड प्लेन जोन के Coordinates (Latitude & Longitude) दिनांक 21.11.2024 को ई-मेल द्वारा उपलब्ध कराये गये एवं पुनः दिनांक 30.11.2024 को अन्तिम रिपोर्ट (Latitude & Longitude) के साथ उपलब्ध करायी गयी है जिसके अनुसार "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के मध्य पड़ने वाले जनपदों में खण्डों द्वारा ग्राउन्ड हुथ वेरीफिकेशन दिनांक 05.12.2024 तक पूर्ण करा लिया गया है। यमुना नदी के रीच "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फ्लड प्लेन जोन के Coordinates (Latitude & Longitude) एवं आलेख, मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के आदेशों के अनुपालनार्थ फ्लड प्लेन जोन के गजट नोटिफिकेशन हेतु प्रस्ताव उपलब्ध कराया गया है।

4. उपर्युक्त विषय के सम्बन्ध में अवगत कराना है कि ओ०ए० सं०-673/2018 (निस्तारित) एवं ओ०ए० सं०-316/2022 में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11-9-2024 के प्रस्तर- 5,17 एवं 32 में निम्न निर्देश दिये गये हैं:-

" 5- II. Department of Irrigation

Demarcation of the Flood Plain Zone in GIS format including the geo-coordinates or locations of marking pillars.

III. Other concerned departments of the State Government (District Administration, Mines Departments) Details of any other activities outside forest land, as complainant; such as earth cutting resulting in soil erosion/changing land use pattern.

17. Another reply/updated report was filed by District Magistrate, Agra vide email dated 17.11.2023 stating that for demarcation, 1,020 pillars have been installed after total station survey with the help of Differential Global Positioning System (hereinafter referred to as "DGPS"). further said that Central Water Commission (hereinafter referred to as "CWC") memorandum dated 05.09.2023 has constituted a "Committee for Flood Plain Zoning of river Yamuna" for the stretches:

(i) From Asgerpur to Itawah

(ii) From Shahpur to Prayagraj.

32. It means that in case report is submitted by 30.11.2024, requisite notification by State of UP shall be issued by 21.12.2024

5. मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० सं०-673/2018 (निस्तारित) एवं ओ०ए० सं०-316/2022 में पारित आदेश दिनांक 11-9-2024 के अनुपालन में केन्द्रीय जल आयोग नई दिल्ली द्वारा यमुना नदी के रीच "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फ्लड प्लेन जोन के Coordinates (Latitude & Longitude) उपलब्ध कराये गये हैं।

(शाहपुर एवं)
जिला छहपूर
राज्यी हरित अधिकरण द्वारा पारित
आदेश सं० 32

6. प्रमुख अभियंता एवं विभागाध्यक्ष सिंचाई एवं जल संसाधन विभाग द्वारा उपलब्ध कराये गए प्रस्तावानुसार केन्द्रीय जल आयोग नई दिल्ली द्वारा उपलब्ध कराये गये 100 वर्ष में एक बार बाढ़ की प्रत्याशा में यमुना नदी के शीघ्र "असगरपुर से इटावा एवं शाहपुर से प्रयागराज" तक के फलड प्लेन जोन के Coordinates (Latitude & Longitude) के आधार पर प्रदेश के सीमान्तर्गत निम्नलिखित जनपदों में फलड प्लेन जोन अधिसूचित किया जाना है:-

क्रमांक	जनपद	लांगीट्यूड एवं ब्रेडिथ्यूड
1.	गौतमबुद्ध नगर	संलग्नक-1
2.	अलीगढ़	संलग्नक-2
3.	मथुरा	संलग्नक-3
4.	हाथरस	संलग्नक-4
5.	आगरा	संलग्नक-5
6.	फिरोजाबाद	संलग्नक-6
7.	इटावा	संलग्नक-7
8.	जालौन	संलग्नक-8
9.	औरैया	संलग्नक-9
10.	कानपुर देहात	संलग्नक-10
11.	हमीरपुर	संलग्नक-11
12.	कानपुर	संलग्नक-12
13.	फतेहपुर	संलग्नक-13
14.	बौदा	संलग्नक-14
15.	चित्रकूट	संलग्नक-15
16.	कौशाम्बी	संलग्नक-16
17.	प्रयागराज	संलग्नक-17

7. इस सम्बन्ध में मुझे यह कहने का निर्देश हुआ है कि ओ०ए० संख्या- 673/2018 जैकब कोसी बनाम यूनियन ऑफ इंडिया व अन्य (निस्तारित) एवं ओ०ए० सं० 316/2022 डा. शरद गुप्ता बनाम उत्तर प्रदेश राज्य में गा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 11-9-2024 के अनुपालन में यमुना नदी के किरीकल रीच 'अरागरपुर से इटावा एवं शाहपुर से प्रयागराज' तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु जनपद गौतमबुद्ध नगर, अलीगढ़, मथुरा, हाथरस, आगरा, पिरोजाबाद, इटावा, जालौन, औरैया, कानपुर देहात, हमीरपुर, कानपुर, फतेहपुर, बाँदा, चित्रकूट, कौशाम्बी एवं प्रयागराज में फलड प्लेन जोन के Coordinates (Latitude & Longitude) (प्रति संलग्न) के आधार पर फलड प्लेन जोन निर्धारित किया जाता है। इस सम्बन्ध में एन.एम.सी.जी, गा० राष्ट्रीय हरित अधिकरण एवं विभिन्न गा० न्यायालयों द्वारा समय समय पर पारित दिशा-निर्देश एवं आदेश प्रभावी होंगे।
8. उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।

संलग्न- यथोक्त

मबदीय,

Signed by
Aravind Kumar Chauhan
(डी० अरविन्द कुमार चौहान)
Date: 21/12/2024 12:13:43

68574614
पुष्पांकन संख्या- 145 एन०जी०टी० (1)/2024-27-सि०-4-11(रिट)/एन०जी०टी०/2019 - दिनांक 21 दिसम्बर, 2024
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य सचिव, उ०प्र० शासन।
2. अध्यक्ष राजस्व परिषद, प्रयागराज।
3. अपर मुख्य सचिव/प्रमुख सचिव, वन एवं पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
4. अपर मुख्य सचिव/प्रमुख सचिव, भूतत्व एवं खनिकर्म विभाग, उ०प्र० शासन।
5. अपर मुख्य सचिव/प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
6. अपर मुख्य सचिव/प्रमुख सचिव, कृषि विभाग, उ०प्र० शासन।
7. सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड लखनऊ।
8. आवास आयुक्त, उ०प्र० आवास विकास परिषद, लखनऊ।
9. प्रमुख अभियन्ता (परियोजना), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, प्रमुख अभियन्ता (परिकल्प एवं नियोजन) सिंचाई एवं जल संसाधन विभाग, उ०प्र० एवं प्रमुख अभियन्ता (यांत्रिक), सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
10. संबंधित जनपद के जिलाधिकारी/वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, उ०प्र०।
11. संबंधित जनपद के मुख्य कार्यकारी अधिकारी, औद्योगिक विकास प्राधिकरण, उ०प्र०।
12. संबंधित जनपद के विकास प्राधिकरण के उपाध्यक्ष, उ०प्र०।
13. संबंधित जनपद के प्रशासक/मुख्य नगर अधिकारी, नगर निगम/नगर पालिका, उ०प्र०।
14. संबंधित क्षेत्र के नगर पालिका परिषद/नगर पंचायत के अध्यक्ष, उ०प्र०।
15. समस्त विनियमित क्षेत्रों के नियत प्राधिकारी, उ०प्र०।

16. संवर्धित क्षेत्र के अध्यक्ष, विशेष क्षेत्र विकास प्राधिकरण, उ०प्र०।
17. निदेशक, सूचना एवं जनसम्पर्क विभाग को इस आशय से धेपित की उक्त सूचना प्रदेश के व्यापक प्रचार-प्रसार वाले दैनिक समाचार पत्रों में प्रकाशित कराते हुए स्थानीय दूरदर्शन पर समाचार के माध्यम से प्रसारित कराने का कष्ट करें।
18. सिंचाई एवं जल संसाधन अनुभाग-2 को उपर्युक्त प्रस्तर-7 के अनुसार कार्यवाही सुनिश्चित किये जाने हेतु।
19. सिंचाई एवं जल संसाधन विभाग के समस्त अनुभाग।
20. गाई फ़ाईल।

जामा से,

(अमित प्रणव)

संयुक्त सचिव ।

Signed by Amit Pranav

Date: 21-12-2024 12:20:48

LIST OF COORDINATES OF CONCERN AREA REGARDING O.A. NO. 641/2023 OF SUMAN CHAUHAN VS STATE OF UP AND OTHERS

SL NO.	POINT NO.	LATITUDE	LONGITUDE	REMARKS
1	2	28.5422	77.3205	Near Sector-126
2	3	28.5432	77.3222	Near Sector-126
3	4	28.5443	77.3238	Near Sector-126
4	5	28.5435	77.3255	Near Sector-126
5	6	28.5425	77.3272	Near Sector-126
6	7	28.5415	77.3289	Near Sector-126
7	8	28.5405	77.3307	Near Sector-126
8	9	28.5354	77.3323	Near Sector-126
9	10	28.5384	77.334	Near Sector-126
10	11	28.5375	77.3358	Near Sector-126
11	12	28.5367	77.3376	Near Sector-126
12	13	28.5357	77.3393	Near Sector-126
13	14	28.5348	77.3411	Near Sector-126
14	15	28.5339	77.3428	Near Sector-126
15	16	28.5329	77.3446	Near Sector-127
16	17	28.5318	77.3462	Near Sector-127
17	18	28.53	77.3469	Near Sector-127
18	19	28.5281	77.3473	Near Sector-127
19	20	28.5261	77.3477	Near Sector-127
20	21	28.5242	77.348	Near Sector-127
21	22	28.5223	77.3485	Near Sector-128
22	23	28.5205	77.349	Near Sector-128
23	24	28.5186	77.3494	Near Sector-128
24	25	28.5167	77.3498	Near Sector-128
25	26	28.5148	77.3502	Near Sector-128
26	27	28.5131	77.3511	Near Sector-128
27	28	28.5118	77.3526	Near Sector-131
28	29	28.5105	77.3541	Near Sector-131
29	30	28.5093	77.3557	Near Sector-131
30	31	28.5078	77.3571	Near Sector-131
31	32	28.5066	77.3586	Near Sector-131
32	33	28.5053	77.3602	Near Sector-131
33	34	28.504	77.3617	Near Sector-131
34	35	28.5027	77.3632	Near Sector-131
35	36	28.5015	77.3648	Near Sector-133
36	37	28.5012	77.3668	Near Sector-133
37	38	28.5008	77.3686	Near Sector-133
38	39	28.5005	77.3706	Near Sector-133
39	40	28.5	77.3725	Near Sector-133
40	41	28.4996	77.3743	Near Sector-133
41	42	28.4992	77.3763	Near Sector-134
42	43	28.4988	77.3782	Near Sector-134
43	44	28.4976	77.3795	Near Sector-134
44	45	28.4962	77.3807	Near Sector-134

45	46	28.4964	77.3826	Near Sector-134
46	47	28.4967	77.3845	Near Sector-134
47	48	28.4958	77.3863	Near Sector-134
48	49	28.4949	77.388	Near Sector-134
49	50	28.494	77.3898	Near Sector-134
50	51	28.4938	77.3918	Near Sector-134
51	52	28.4939	77.3938	Near Sector-134
52	53	28.4939	77.3958	Near Sector-135
53	54	28.4941	77.3977	Near Sector-135
54	55	28.4942	77.3997	Near Sector-135
55	56	28.4941	77.4017	Near Sector-135
56	57	28.4939	77.4036	Near Sector-135
57	58	28.4928	77.4048	Near Sector-168
58	59	28.4909	77.405	Near Sector-168
59	60	28.489	77.4055	Near Sector-168
60	61	28.4872	77.4061	Near Sector-168
61	62	28.4853	77.4068	Near Sector-167
62	63	28.4841	77.4084	Near Sector-167
63	64	28.4828	77.41	Near Sector-167
64	65	28.4816	77.4115	Near Sector-167
65	66	28.4803	77.4131	Near Sector-167
66	67	28.479	77.4145	Near Sector-167
67	68	28.4772	77.4155	Near Sector-165
68	69	28.4755	77.4164	Near Sector-165
69	70	28.4741	77.4178	Near Sector-165
70	71	28.4729	77.4194	Near Sector-165
71	72	28.4714	77.4207	Near Sector-165
72	73	28.4699	77.422	Near Sector-165
73	74	28.4683	77.4232	Near Sector-164
74	75	28.4667	77.4243	Near Sector-164
75	76	28.4661	77.4262	Near Sector-164
76	77	28.4656	77.4281	Near Sector-164
77	78	28.4649	77.43	Near Sector-164
78	79	28.4644	77.4319	Near Sector-162
79	80	28.4638	77.4338	Near Sector-162
80	81	28.4633	77.4357	Near Sector-162
81	82	28.4628	77.4376	Near Sector-162
82	83	28.4618	77.4392	Near Sector-162
83	84	28.4603	77.4404	Near Sector-162
84	85	28.4587	77.4416	Near Sector-160
85	86	28.4572	77.4429	Near Sector-160
86	87	28.4557	77.4442	Near Sector-160
87	88	28.4539	77.4451	Near Sector-160
88	89	28.452	77.4448	Near Sector-156
89	90	28.4501	77.4442	Near Sector-156
90	91	28.4482	77.4437	Near Sector-156
91	92	28.4463	77.4431	Near Sector-156
92	93	28.4445	77.4426	Near Sector-156
93	94	28.4426	77.442	Near Sector-156
94	95	28.4409	77.4424	Near Sector-156

95	96	28.4404	77.444	Near Sector-156
96	97	28.4411	77.4459	Near Sector-156
97	98	28.4418	77.4478	Near Sector-156
98	99	28.4425	77.4497	Near Sector-156
99	100	28.4429	77.4516	Near Sector-156
100	101	28.4427	77.4536	Near Sector-151
101	102	28.4426	77.4556	Near Sector-151
102	103	28.4424	77.4575	Near Sector-151
103	104	28.4422	77.4595	Near Sector-151
104	105	28.442	77.4615	Near Sector-151
105	106	28.4413	77.4633	Near Sector-151
106	107	22.4405	77.4652	Near Sector-151
107	108	28.4398	77.467	Near Sector-151
108	109	28.439	77.4689	Near Sector-152
109	110	28.438	77.4705	Near Sector-152
110	111	28.4361	77.471	Near Sector-152
111	112	28.4342	77.4714.	Near Sector-152
112	113	28.4323	77.4719	Near Sector-152
113	114	28.4304	77.4724	Near Sector-149 & 150
114	115	28.4287	77.4733	Near Sector-149 & 150
115	116	28.4273	77.4748	Near Sector-149 & 150
116	117	28.4258	77.4762	Near Sector-149 & 150
117	118	28.4245	77.4777	Near Sector-149 & 150
118	119	28.4231	77.4791	Near Sector-149 & 150
119	120	28.4217	77.4804	Near Sector-149 & 150
120	121	28.4202	77.4818	Near Sector-149 & 150
121	122	28.4187	77.4831	Near Sector-149 & 150
122	123	28.4172	77.4845	Near Sector-149 & 150
123	124	28.4158	77.4858	Near Sector-149 & 150
124	125	28.4145	77.4874	Near Sector-149 & 150
125	126	28.4147	77.4893	Near Sector-149 & 150
126	127	28.4155	77.4911	Near Sector-149 & 150
127	128	28.4164	77.4929	Near Sector-149 & 150



GPS Map Camera



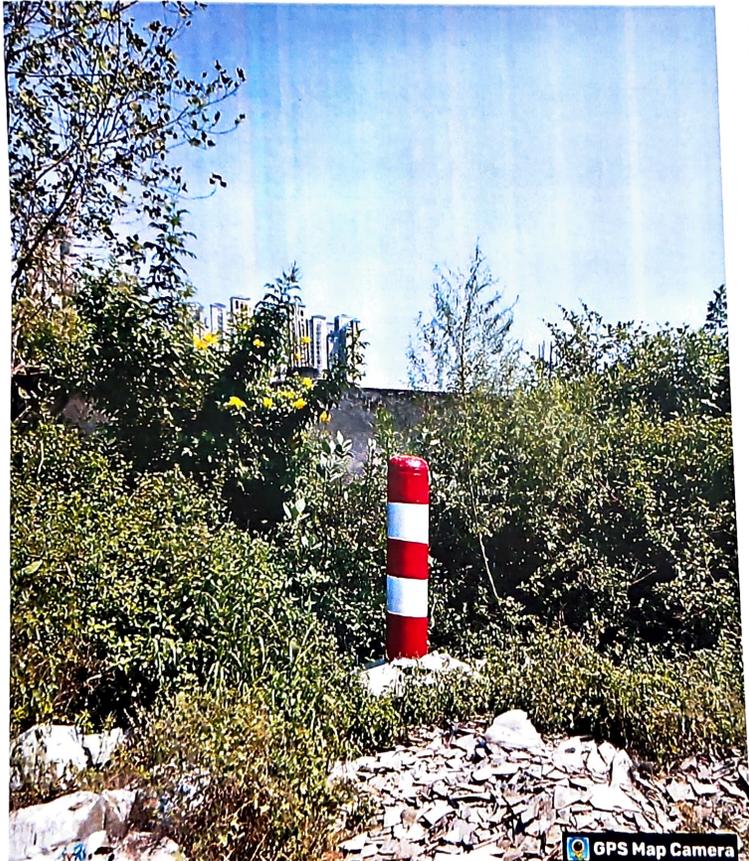
Noida, Uttar Pradesh, India
CF9M+69V, Pushta Rd, Sector 150, Noida, Uttar Pradesh 201310, India
Lat 28.417616°
Long 77.484158°
06/10/24 11:46 AM GMT +05:30



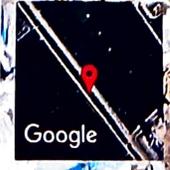
GPS Map Camera



Noida, Uttar Pradesh, India
CFFJ+3FR Tree plantation, Sector 150, Noida, Uttar Pradesh 201310, India
Lat 28.421414°
Long 77.481438°
06/10/24 11:54 AM GMT +05:30



GPS Map Camera



Google

Noida, Uttar Pradesh, India
CFFJ+3FR Tree plantation, Sector 150, Noida, Uttar Pradesh 201310, India
Lat 28.421396°
Long 77.481445°
06/10/24 11:54 AM GMT +05:30

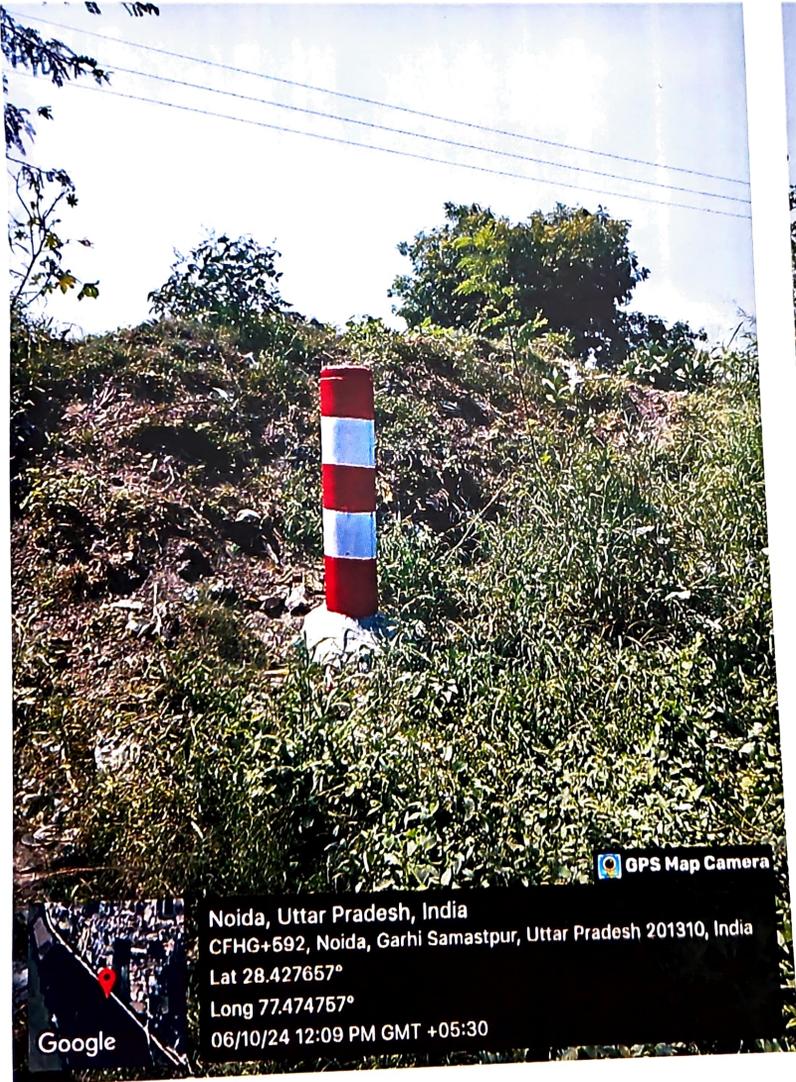


GPS Map Camera



Google

Noida, Uttar Pradesh, India
T4, ACE PARKWAY Parkway, Sector 150, Noida, Uttar Pradesh 201310, India
Lat 28.424737°
Long 77.478213°
06/10/24 12:03 PM GMT +05:30



GPS Map Camera

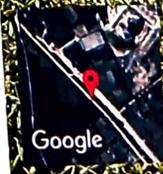


Google

Noida, Uttar Pradesh, India
CFHG+692, Noida, Garhi Samastpur, Uttar Pradesh 201310, India
Lat 28.427657°
Long 77.474757°
06/10/24 12:09 PM GMT +05:30



GPS Map Camera



Google

Noida, Uttar Pradesh, India
T4, ACE PARKWAY Parkway, Sector 150, Noida, Uttar Pradesh 201310, India
Lat 28.424705°
Long 77.478227°
06/10/24 12:07 PM GMT +05:30



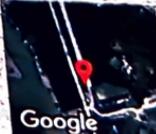
GPS Map Camera



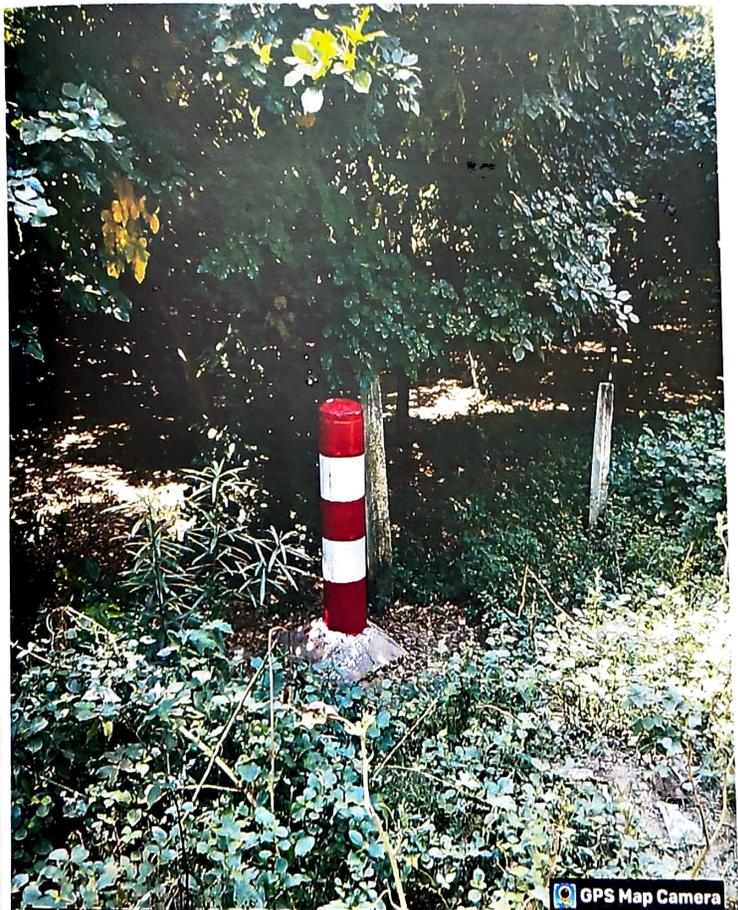
Noida, Uttar Pradesh, India
Shiv Narayan Harsana G, Sector 149, Noida, Uttar Pradesh 201310, India
Lat 28.434127°
Long 77.47216°
06/10/24 12:16 PM GMT +05:30



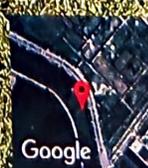
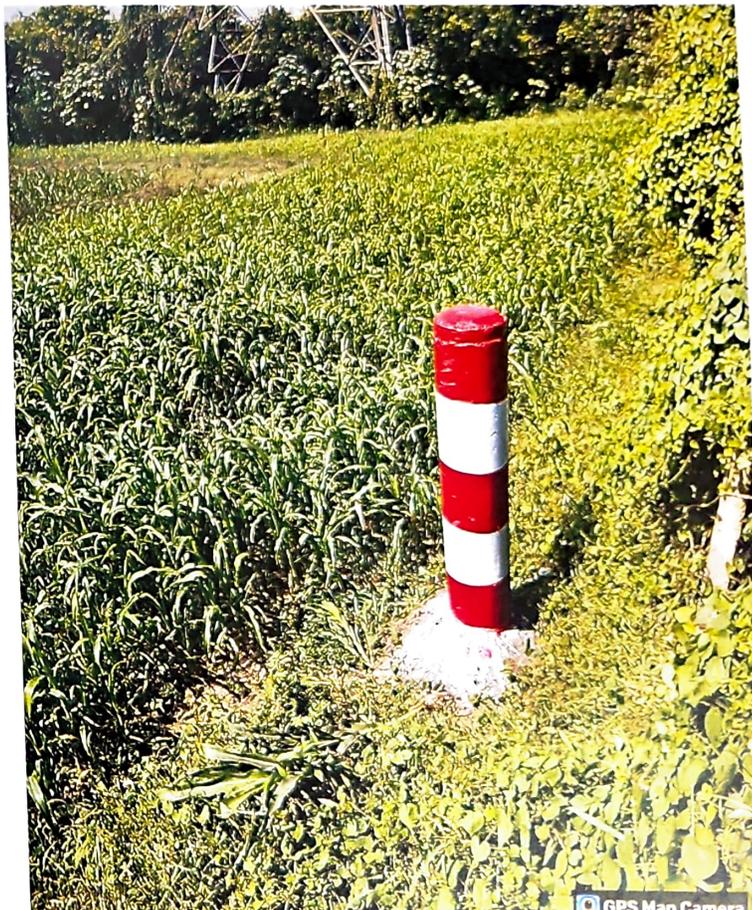
GPS Map Camera



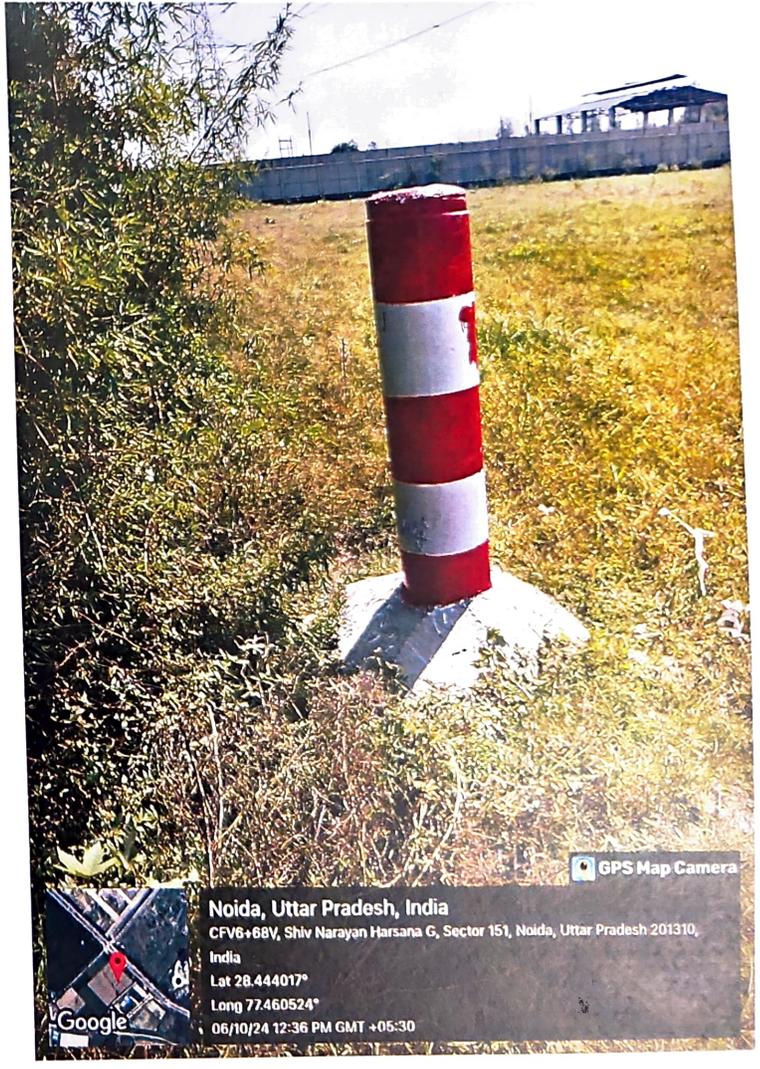
Noida, Uttar Pradesh, India
CFJF+XGQ, Sector 149, Noida, Uttar Pradesh 201310, India
Lat 28.431927°
Long 77.472662°
06/10/24 12:13 PM GMT +05:30



GPS Map Camera
 Noida, Uttar Pradesh, India
 Shiv Narayan Harsana G, Sector 149, Noida, Uttar Pradesh 201310, India
 Lat 28.436316°
 Long 77.471779°
 06/10/24 12:19 PM GMT +05:30

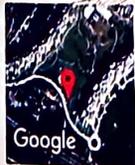


GPS Map Camera
 Noida, Uttar Pradesh, India
 CFQC+Q55, Sector 151, Noida, Uttar Pradesh 201310, India
 Lat 28.438759°
 Long 77.471077°
 06/10/24 12:23 PM GMT +05:30





GPS Map Camera



Noida, Uttar Pradesh, India
 6, 6, N 20, Sector 151, Noida, Aurangabad, Uttar Pradesh 201304, India
 Lat 28.443644°
 Long 77.465293°
 06/10/24 12:39 PM GMT +05:30

Google

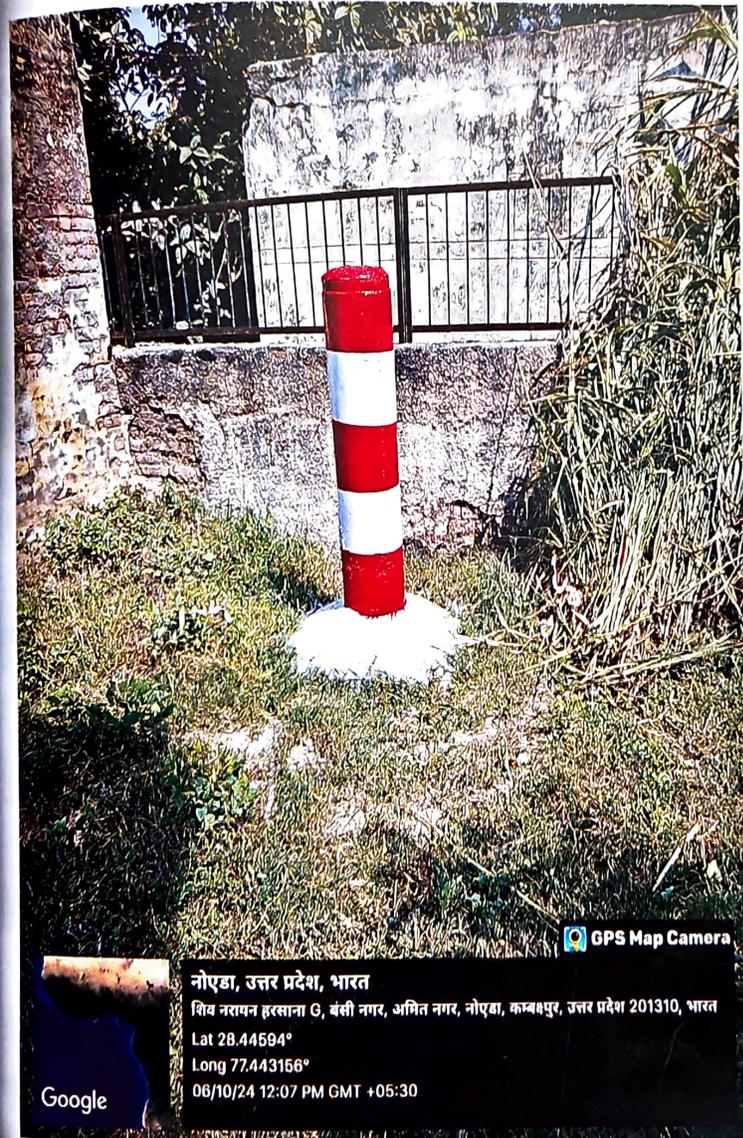


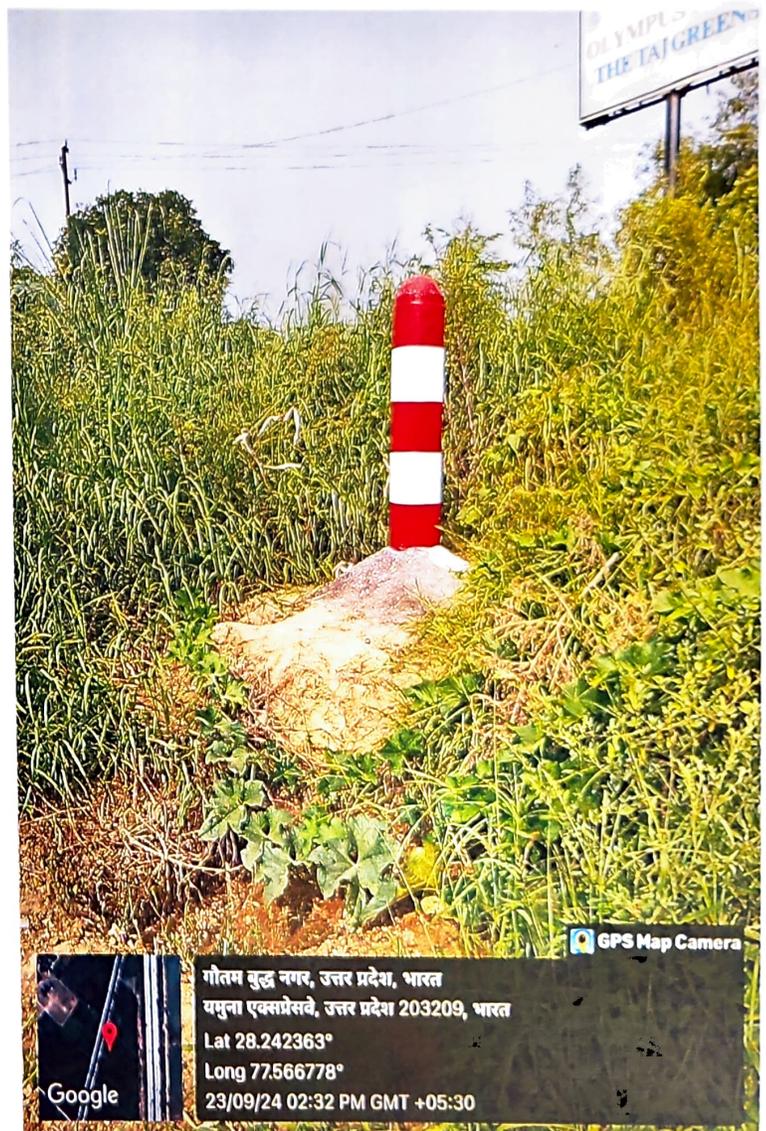
GPS Map Camera

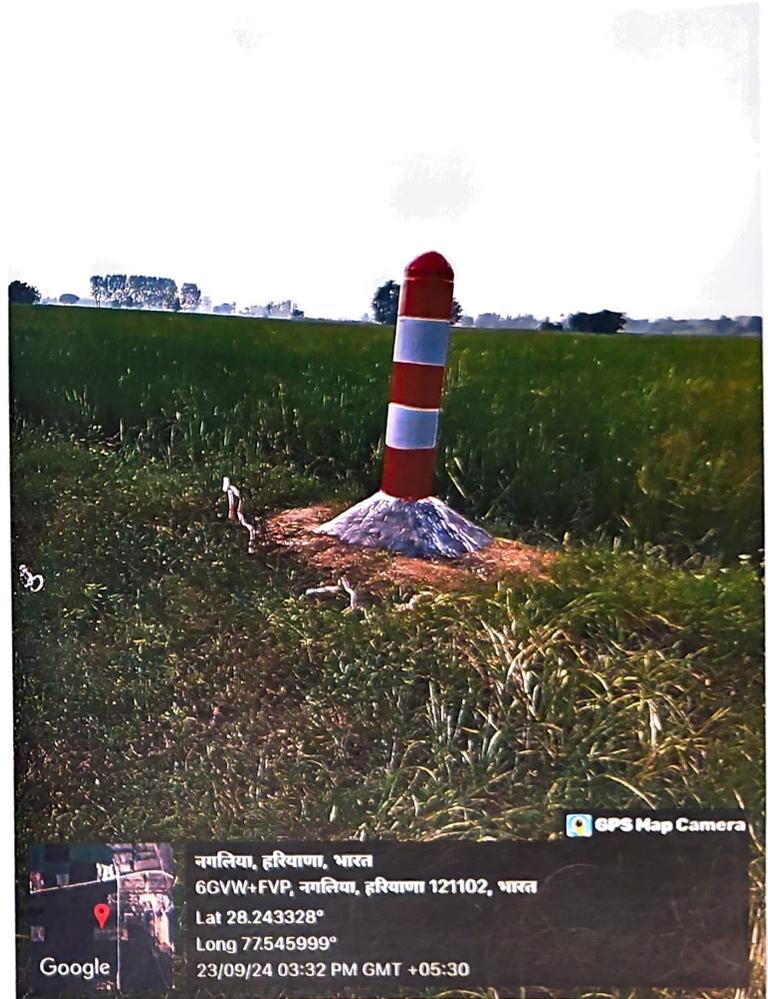


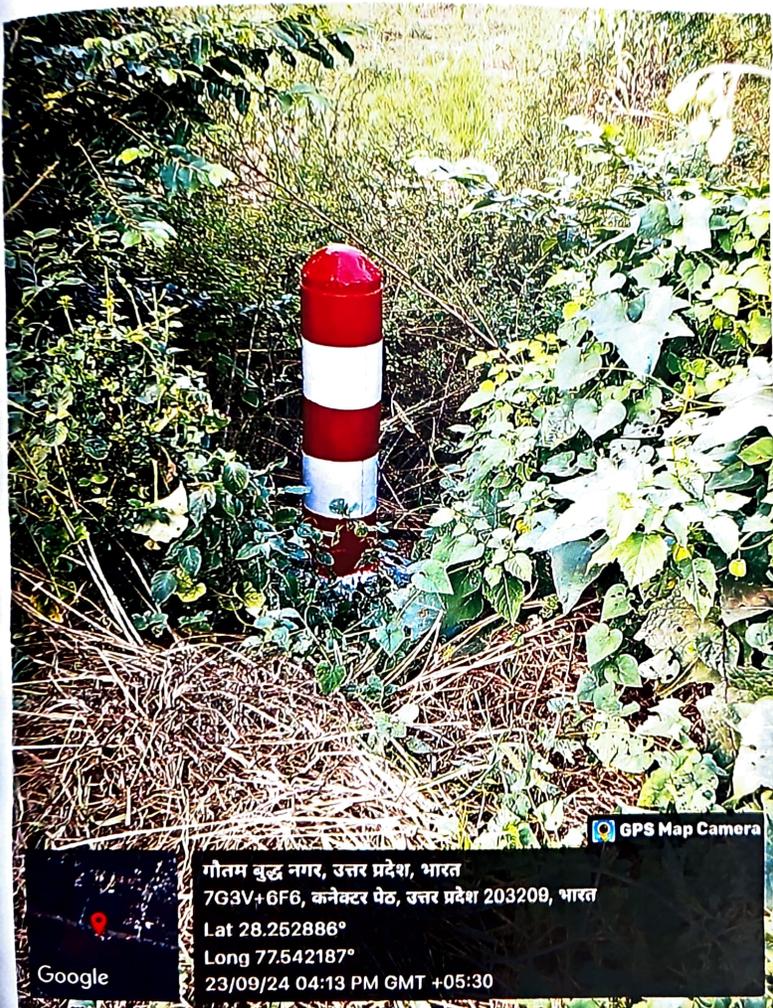
नोएडा, उत्तर प्रदेश, भारत
 शिव नारायण हरसाना मार्ग, सेक्टर 155, नोएडा, बदोली कांटेर, उत्तर प्रदेश 201310, भारत
 Lat 28.450429°
 Long 77.458545°
 06/10/24 10:25 AM GMT +05:30

Google









1100



GPS Map Camera

गौतम बुद्ध नगर, उत्तर प्रदेश, भारत
नाम-रहित सड़क, उत्तर प्रदेश 203209, भारत
Lat 28.254514°
Long 77.534777°
23/09/24 04:57 PM GMT +05:30

Google



GPS Map Camera

गौतम बुद्ध नगर, उत्तर प्रदेश, भारत
नाम-रहित सड़क, उत्तर प्रदेश 203209, भारत
Lat 28.255498°
Long 77.530029°
23/09/24 05:08 PM GMT +05:30

Google



1102



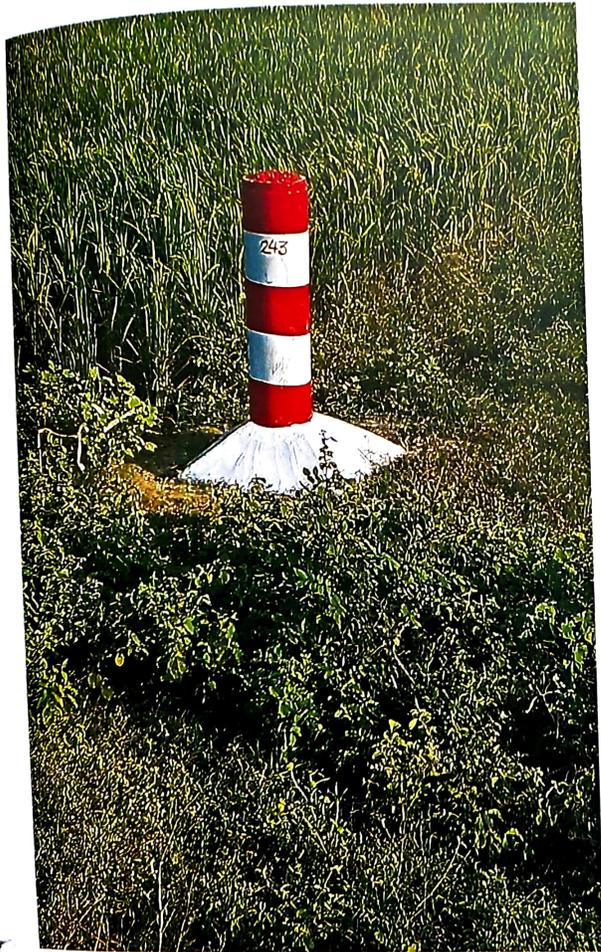
1103



1104

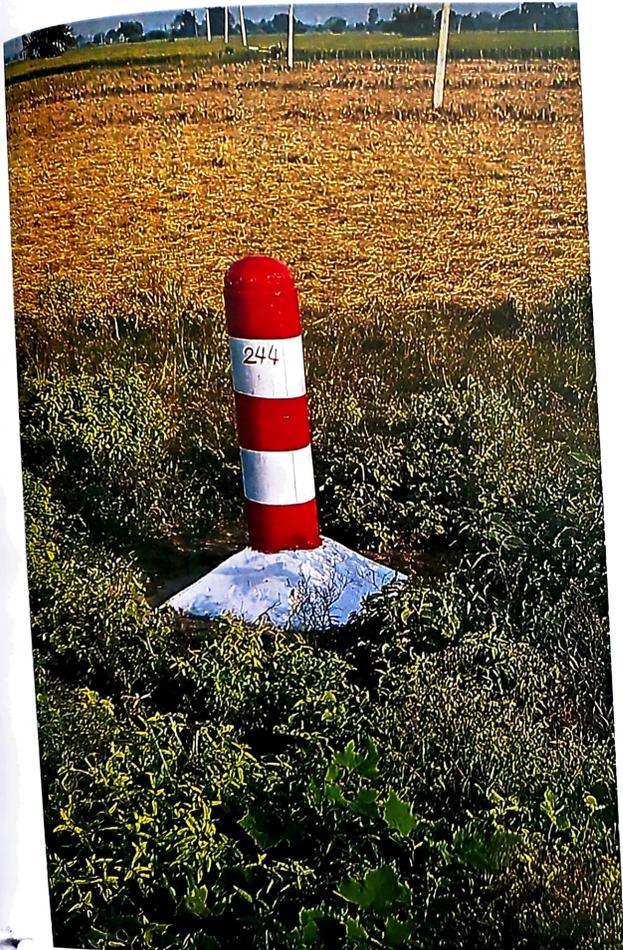


1105





1107





1109

